

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 417/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Bridgestone Investment & Finance Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Sanjay		
1.	Adv. Doreshan Ashar Sanjay Udeski & Co.		Dashar
2.	Adv. Aditya Bhatt Sanjay Udeski & Co.		AB

ORDER

- CSA 375/230-232/NCLT/MB/MAH/2017
- CSA 358/230-232/NCLT/MB/MAH/2017
- CSA 412/230-232/NCLT/MB/MAH/2017
- CSA 413/230-232/NCLT/MB/MAH/2017
- CSA 414/230-232/NCLT/MB/MAH/2017
- CSA 415/230-232/NCLT/MB/MAH/2017
- CSA 416/230-232/NCLT/MB/MAH/2017
- CSA 417/230-232/NCLT/MB/MAH/2017
- CSA 418/230-232/NCLT/MB/MAH/2017
- CSA 419/230-232/NCLT/MB/MAH/2017
- CSA 420/230-232/NCLT/MB/MAH/2017
- CSA 421/230-232/NCLT/MB/MAH/2017
- CSA 422/230-232/NCLT/MB/MAH/2017
- CSA 423/230-232/NCLT/MB/MAH/2017
- CSA 424/230-232/NCLT/MB/MAH/2017
- CSA 425/230-232/NCLT/MB/MAH/2017
- CSA 426/230-232/NCLT/MB/MAH/2017
- CSA 427/230-232/NCLT/MB/MAH/2017
- CSA 428/230-232/NCLT/MB/MAH/2017
- CSA 429/230-232/NCLT/MB/MAH/2017
- CSA 430/230-232/NCLT/MB/MAH/2017
- CSA 431/230-232/NCLT/MB/MAH/2017
- CSA 432/230-232/NCLT/MB/MAH/2017

Company Applications allowed, vide separate order

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)